

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 111 OF 2017

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GMR Warora Energy Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **13.02.2018**.

COURT MASTER